

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

41

T. C.P No. 19/(MAH)/2014  
CA No.

CORAM:

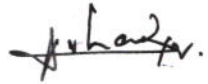
Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES: Jessica Iqbal Lukmani  
V/s.  
M/s. Dynacraft Machine Company Ltd.

SECTION OF THE COMPANIES ACT: 237(b), 614, 397/398 of the Companies  
Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Devendra Avhad.	<del>petitio</del> Adv. for petitioner.	
	i/b. Thodur Law Associates.		

ORDER

TCP No. 19/397-398/NCLT/MB/MAH/2014

Petitioner's side is present. Respondent's side is absent. List this matter on  
18.09.2017.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)